

F.No. 01(27)/Roster/CESTAT/2012  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi – 66**

Dated :20/01/2012

**ORDER No. 07 of 2012**

Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide **Order No. 249 of 2011 for CESTAT, Delhi** to the extent indicated below:-

On 20/01/2012 at 4.00 P.M. Hon'ble Mr. D.N. Panda, Member (Judicial), and Hon'ble Mr. Mathew John, Member (Technical) will hear ST/1470/2012 with ST/M/670/2011 in the matter M/s Arihant Tiles & Marbles P. Ltd. Vs. CCE, Jaipur

**By Order**

  
**(S. Chandran)**  
**Registrar**

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**Registrar**